

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	A No. 40/19 & IA 192/19 (IA 192/19 - For Stay)	Noida Power Company Limited Vs. Uttar Pradesh Electricity Regulatory Commission & Anr.	4872/2018 Dated 11/12/2018	28/01/2019	Sunil Kumar Rai for R-2	12/02/2019 Court -II
2.	IA 193/19 in DFR No. 4471/18 (IA 193/18 – Delay in filing)	Giral Lignite Power Limited. Vs. Jaipur Vidyut Vitran Nigam Limited & Ors.	4471/2018 Dated 16/11/2018	29/01/2019		12/02/2019 Court - I
3.	A No. 41/19	Rattan India Power Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	4610/2018 Dated 27/11/2018	29/01/2019		13/02/2019 Court - II
4.	A No. 43/19 & IA 198/19 & IA 199/19 (IA 198/19 – For Exemption from filing certified copy & IA 199/19 – For Stay)	Kindle Engineering and Construction Private Limited Vs. Torrent Power Limited & Anr.	4764/2018 Dated 04/12/2018	30/01/2019		13/02/2019 Court - I

Dated: 08/02/2019

**Sd/-
Dy. Registrar**